

SL. No.11

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM**

| | |
|----------------------------------------|-------------------------------------------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO | IA No.984/2020, IA (IBC)366/2022 in CP(IB) No.454/7/HDB/2018 |
| NAME OF THE COMPANY | Aayusiddhi Life Sciences Private Ltd |
| NAME OF THE PETITIONER(S) | Gondimalla Madhu Mohan & 3 Others |
| NAME OF THE RESPONDENT(S) | Aayusiddhi Life Sciences Private Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)366/2022

Present: Ld. PCS Ms. Devangi for the Applicant.

This matter is adjourned to 31.07.2024 along with IA No. 984/2020.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)